## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P. No. 663/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.01.2018

NAME OF THE PARTIES: M/s. One Vish Solutions Pvt. Ltd.

V/s.

ROC, Pune

SECTION OF THE COMPANIES ACT: 252(3) of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

1. Devender Company

Deshpande Secontary

In practic.

1. Prachi

Wazalwar Adv for

Otherwar

## ORDER CP 663/252(3)/NCLT/MB/MAH/2017

Company Petition is allowed vide separate order with cost of ₹1,00,000/- (Rupees One lakh only) payable to NCLT, Mumbai.

Sd/-

Sd/-

V. NALLASENAPATHY

Member (Technical)

B.S.V. PRAKASH KUMAR Member (Judicial)